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(c) Under the scheme of autonomous colleges, financial assistance up to Rs. 8.00 lakh per annum is provided to an autonomous college for academic and infrastructural development.

(d) and (e) The right to autonomy conferred under the scheme is subject to periodic reviews and in case of evidence of declining standards the autonomous status of a college can be revoked.

All India Survey of School Education

3413. SHRI RUMANDLA RAMACH ANDRAIAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the National Council of Education Research and Training has decided to conduct All India School Education Survey for the seventh time; if so, the main reasons for conducting such a survey;

(b) whether the survey would be conducted on a census basis, covering about 0.6 million villages and towns, more than one million rural habitations and about one million schools, in all the 35 States and UnionTerritories of the country; and

(c) if so, by when this survey is likely to be completed?

THE MINISTER OF STATE INTHE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERM A]: (a) Yes, Sir. The reasons for conducting the Survey include updation of data base created during the conduct of 6th survey in 1993, creation of new data items in the context of changed scenario to provide a correct picture based on ground realities.

(b) Yes, Sir.

(c) The survey is likely to be completed by 31st March, 2004.

Bachelor and Master Degree courses without UGC approval

3414. SHRI AMAR SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it js a fact that Jawaharlal Nehru University, Delhi University and Jamia Millia Islamia have been running a number of Bachelor and Master Degree courses, without approval of the University Grants Commission, as per recent newspapers reports;

(b) if so, the details of such courses; and

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(c) whether UGC has failed to monitor the system of award of degrees by Universities and if so, what is Government's reaction thereto?

THE MINISTER OF STATE INTHE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERM A]: (a) to (c)The information is being collected and will be laid on the Table of the House in due course.

Private Institutes for Rural Management

3415. SHRI RAJNATH SINGH'SURYA¹: Will the Minister of HUM AN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any policy for encouraging private participation in opening institutes for rural management;

(b) if so, whether any guidelines have been issued in this regard; and

(c) how many such permissions have been given for Gautam Budh Nagar district in U.P.?

THE MINISTER OF STATE INTHE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) and (b)The National Policy on Education (1986) envisions encouragement of private sector initiatives in the field of education. However, there is no specific policy relating to opening of Institutes for Rural Management.

(c) As per the information furnished by the All India Council forTechnical Education (AICTE), they have not so far given permission for establishment of any Institute for Rural Management in the Gautam Budh Nagar District in the State of Uttar Pradesh.

Universities in Union Territories

3416. SHRI LAJPAT RAH Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names of universities located in Union Territories;

(b) the number of students in different disciplines of all such universities from the UTs, neighbouring States, State-wise and elsewhere, separately; and

(c) the ratio, proportion and actual financial assistance provided to respective Ministries, the UTs and neighbouring States?

THE MINISTER OF STATE INTHE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a)A list of universities located in Union Territories is enclosed as Statement (See below).

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